

(c) Out of 105 factories which were in operation in November 1957, 92 paid at Rs. 1/7/- per maund for the cane delivered at the gate of the factory and Rs. 1/5/- for cane delivered at outstation rail centres. Out of the remaining 13 factories which are all in Bombay State, 8 paid at the rate of Rs. 1/11/- per maund of cane. 3 co-operative factories made advance payments to their grower-members and the exact price to be paid will be decided after the crushing season is over. 2 factories did not purchase any cane during the period from outside growers and crushed their own farm cane.

(d) The minimum price fixed by Government for cane delivered at outstation rail centres is Rs. 1/5/- per maund as against Rs. 1/7/- per maund fixed for delivery at the gate of the factory. A rebate of annas 2 per maund is allowed to meet cost of transport from outstation centres to factory. Most of the factories in Bombay State own sugarcane farms and on the average they purchase only about 20 per cent of their requirements from outside growers. The State Government has arranged, in consultation with the sugar factories concerned and with the approval of the Central Government that the factories in that State should pay for cane purchased by them from outside growers at a uniform increased rate of Rs. 1/11/- (or Rs. 46 per ton) per maund subject to the condition that these factories would not be called upon to pay any extra price as may be found due under the formula prescribed by the Central Government for linking price of cane with that of sugar.

Quarters for P. & T. Employees at Nangal Dam

1764. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to construct quarters for the Post and Telegraph employees at Nangal Dam in Punjab; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) Out of total strength of P. & T. employees of 48, 3 Sub-Postmasters and one Incharge Telegraph Office have residential quarters attached to their respective offices.

For the remaining 44 members of staff, 34 units of quarters have been allotted by the Irrigation Department of the Punjab P.W.D. to individual officials of the P. & T. Department on rent.

There appears to be no necessity of constructing departmental quarters at present.

12 hrs.

MOTIONS FOR ADJOURNMENT

FIRING AT RAICHUR RAILWAY STATION

Mr. Speaker: I have received notices of an adjournment motion Hon. Members seem to be agitated over the firing

Shri Frank Anthony (Nominated-Anglo-Indians): Certainly.

Mr. Speaker: by armed forces on some persons in the Raichur railway station, injuring 14 and odd people. They have been given in the names of a number of hon. Members. Has the hon. Minister anything to say on this matter?

Shri Braj Raj Singh (Ferozabad): The matter of firing is very important. We were hearing of it so far as the Pakistani army was concerned.

Mr. Speaker: Order, order.

Shri Braj Raj Singh: Now even in our own country, firing is taking place.

Mr. Speaker: Why is the hon. Member impatient? Let me come to it later whether the firing ought to be noticed now or not. Let us dispose of one firing.